

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:645  
ANSWERED ON:28.02.2000  
CUTTING OFF OF ONGC PIPELINES BY ULFA REBELS  
C.K. JAFFER SHARIEF;RAVI PRAKASH VERMA

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether ULFA rebels blew up an ONGC pipeline in Assam's Sibsagar district recently and disrupted the crude oil supply;
- (b) if so, the details thereof stating the estimated loss suffered as a result thereof;
- (c) the number of cases in the past two years or so, where ONGC pipelines were cut off by ULFA rebels stating the loss suffered as a result thereof; and
- (d) the measures taken by the Government to identify the loopholes in the security arrangements and to strengthen them ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

- (a), (b) & (c): On 1-1-2000, a crude oil pipeline of Oil and Natural Gas Corp. (ONGC) was blown up in Sibsagar district of Assam reportedly by United Liberation Front of Assam (ULFA) resulting in loss of 150 tonnes of crude oil production. Besides the above incident, there was one more incident of blowing up of 12 inch trunk oil pipeline of ONGC on 8-9-1998 in Sibsagar District reportedly by ULFA. ONGC had not suffered any loss of oil production in this incident since the pipeline was not in use for transportation of crude oil. However, ONGC spent Rupees Fifty one thousands approximately for repairing the damaged section of the pipeline.
- (d) : Onshore Security Coordination Committee, headed by Director General of Police, Assam, reviews the security arrangements periodically and takes necessary steps such as beefing up of security, deployment of additional manpower and round the clock patrolling of vital installations by ONGC, CISF and local police.